

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

20/02/2019

O.A./260/739/2013

ANTARYAMI JENA
-V/S-
D/O POST

ITEM NO:59

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. L. Jena

Notes of The Registry	Order of The Tribunal
	<p>List revised. None is present for the applicant. No one was also present on behalf of the applicant on 23.01.2019. The O.A. is therefore, dismissed for default due to non prosecution on the part of the applicant.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J) (GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>